

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH – II
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 10-11-2023 AT 10.30 A.M. THROUGH VIDEO CONFERENCING:

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

APPLICATION NUMBER : -----

PETITION NUMBER : CP(IB)/52(CHE)/2023

NAME OF THE PETITIONER : R.Krishnamoorthy

NAME OF THE RESPONDENT(S) : M/s. CP Engineering (India) Pvt Ltd

UNDER SECTION : Sec 9 Rule 6 of IBC, 2016

ORDER

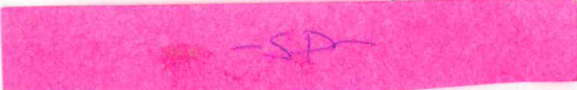
Ld. Representing Counsel Ms. K. Bharathi from the office of Ld. Counsel Mr. P. Elayaraj Kumar for the Petitioner. Ld. Representing Counsel Mr. Ashlin Christo from the office of Ld. Counsel Mr. Rohan Rajasekaran for the Petitioner.

Counsel for the Respondent states that synopsis has been filed vide S.R.No.4149 dated 27.09.2023.

Counsels for both sides state that CP/37/2023 is pending before Court I of NCLT, Chennai Bench where the matter has been partly heard.

Since the related matter is before Court I, Petitioner is directed to file a necessary application in the Principal Bench for transferring this matter to Court I.

Post the petition for hearing on **21.12.2023**.


RAVICHANDRAN RAMASAMY
Member (Technical)


JYOTI KUMAR TRIPATHI
Member (Judicial)